NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/1/2017

NAME OF THE PETITIONER(S) : ABHIJIT SURLAKER

NAME OF THE RESPONDENT(S) : AVEDA INFO TECH PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsels for both the parties are present and prayed for time to make final submissions. At request, time is enlarged. Put up on 02.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

ghk